



2026:AHC:25731

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 1659 of 2026

Manju Devi

.....Petitioner(s)

Versus

State Of U.P. And 17 Others

.....Respondent(s)

Counsel for Petitioner(s) : Himanshu Giri

Counsel for Respondent(s) : C.S.C., Rameshwar Prasad Shukla

Court No. - 6

HON'BLE PRAKASH PADIA, J.

Civil Misc. Correction Application No. 2 of 2026:-

1. This is an application for correction of the order dated 30.01.2026 filed by the petitioner-applicant before this Court.
2. Correction application is allowed.
3. In the second line of the third paragraph the word '**Petitioner**' should be read as '**Respondent No.6**'.

(Prakash Padia,J.)

February 5, 2026

Swati